

(अंग्रेजी संस्करण) और जी० एस० आर० 1511 (हिन्दी संस्करण) में प्रकाशित हुई थी।

(दो) कर्मचारी भविष्य निधि (तीसरा संशोधन) योजना, 1969 को दिनांक 28 जून, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1512 (अंग्रेजी संस्करण) और जी० एस० आर० 1513 (हिन्दी संस्करण) में प्रकाशित हुई थी।

(2) कर्मचारी भविष्य निधि अधिनियम, 1952 की धारा 4 की उप-धारा (2) के अधीन अधिसूचना संख्या जी०एस० आर० 1506 (अंग्रेजी संस्करण) और जी० एस० आर० 1507 (हिन्दी संस्करण) की एक प्रति जो दिनांक 28 जून, 1969 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की अनुसूची 1 में बर्फ या आईसक्रीम उद्योग को जोड़ा गया।

(3) कर्मचारी भविष्य निधि अधिनियम, 1912 की धारा (1) के अधीन जारी की गई अधिसूचना संख्या जी० एस० आर० 1508 (अंग्रेजी संस्करण) और जी० एस० आर० 1509 (हिन्दी संस्करण) की एक प्रति जो दिनांक 28 जून, 1969 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम का उन हीरा खानों पर विस्तारण किया गया जिनमें बीस या इससे अधिक व्यक्ति काम करते हों।

[Placed in Library. See No. LT—1446/69.]

#### Maharashtra Agro-Industries Development Corporation

श्री सिद्धेश्वर प्रसाद : श्री अन्नासाहेब शिन्दे की ओर से, मैं कम्पनी अधिनियम 1956 की धारा 619 क की उप-धारा (1) के अधीन महाराष्ट्र एग्रो-इन्डस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, बम्बई के 1967-68 के वार्षिक प्रतिवेदन की एक प्रति, लेखा परीक्षित लेखे तथा उन पर नियंत्रक महालेखा परीक्षक की टिप्पणियाँ, सभा-पटल पर रखता हूँ।

[Placed in Library. See No. LT—1447/69.]

#### Indian Telegraph (Ninth Amendment) Rules

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : I beg to lay on the Table a copy of the Indian Telegraph (Ninth Amendment) Rules, 1969, published in Notification No. G. S. R. 1079 (English version) in Gazette of India dated the 28th April, 1969 and G. S. R. 1969 (Hindi version) in Gazette of India dated the 19th July, 1969 under sub-section 5 of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT—144 72/69]

#### Notifications under Coal Mines Provident Fund and Bonus Schemes Act, 1948

श्री सिद्धेश्वर प्रसाद : श्री स० चु० जमीर की ओर से, मैं कोयला खान भविष्य-निधि तथा बोनस योजनाएँ अधिनियम, 1948 को धारा 7 क के अधीन निम्नलिखित अधिसूचनाओं की एक-एक प्रति सभा-पटल पर रखता हूँ :

(1) कोयला खान भविष्य निधि (संशोधन) योजना, 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1140 में प्रकाशित हुई थी।

[ श्री सिद्धेश्वर प्रसाद ]

- (2) आंध्र प्रदेश कोयला खान भविष्य निधि ( संशोधन ) योजना, 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1141 में प्रकाशित हुई थी ।
- (3) राजस्थान कोयला खान भविष्य निधि ( संशोधन ) योजना 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1142 में प्रकाशित हुई थी ।
- (4) नीवेली कोयला खान भविष्य निधि ( संशोधन ) योजना, 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1143 में प्रकाशित हुई थी ।

[Placed in Library. See No. LT-1448; 69.]

#### MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Monopolies and Restrictive Trade Practices Bill, 1969, which has been passed by the Rajya Sabha at its sitting held on the 24th July, 1969."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Central Reserve Police Force (Amendment) Bill, 1969, which has been passed by the Rajya Sabha at its sitting held on the 28th July, 1969."

#### BILLS AS PASSED BY RAJYA SABHA LAI'D ON THE TABLE

Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha :—

- (1) The Monopolies and Restrictive Trade Practices Bill, 1969.
- (2) The Central Reserve Police Force (Amendment) Bill, 1969.

#### PETITION RE. BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL

SHRI D. N. PATODIA (Jalore) : I beg to present a petition signed by Shri P. L. Tandon and 1919 other bank depositors regarding the Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1969.

12.43 hrs.

#### STATEMENT RE : RELAY FAST IN DELHI BY PRIMARY SCHOOL TEACHERS

MR. DEPUTY-SPEAKER : Dr. V. K. R. V. Rao.

SHRI DHIRESWAR KALITA (Gauhati) : On a point of order. We had tabled a calling attention notice on this. Instead of allowing it, you have allowed the Minister to make a statement. This will give us no opportunity to discuss the matter and put questions.

MR. DEPUTY-SPEAKER : I have already said on the floor of the House that the Minister would make a statement. We shall see.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : A number of Hon'ble Members have expressed their concern, both in the House and outside, at the fact that batches of school teachers from different States have assembled in the Capital and are on relay fast from 2. th July, 1969 to press the demands made on their behalf by the All India Primary Teachers Federation. As I